

SHRI PRABHU DAYAL KATHERIA : Mr. Speaker, Sir, this issue is related to my constituency. Hon. Minister understands it and hon. Prime Minister is here, he may recollect that the Minister for Railways was just now saying that there were 90 such bodies as could not be identified.

SHRI SURESH KALMADI : They were not 90, rather 19.

SHRI PRABHU DAYAL KATHERIA : No, this is not true. There were 40 such bodies as could not be identified and registration of twenty per cent people at the Ferozabad station could not be done despite their insistence yet the Government says that this serious accident occurred due to the negligence of the switchman. This has been the most serious accident among the ten accidents occurred previously. The Government is shoving its responsibility by holding the switchman alone guilty for the accident. What action has been taken against the officials who gave the sleep inducing injections to the injured persons. Hon. Prime Minister was there and I had given an indication in this regard.

MR. SPEAKER : He has just told this about it.

SHRI PRABHU DAYAL KATHERIA : Sir, this is not so. It is an important question. What action has been taken against the officials who gave sleep inducing injections. The secondly, 20 per cent people died of electric disturbances after the accident, what action is being taken by the Government in this regard? After the accident live electric wire fell on the bogies and due to this 20 per cent people died of electrocution. I would like to know as to what action has taken by the Government against the guilty officers?

MR. SPEAKER : Now, you please sit down and listen to the reply of the important question which you have raised.

SHRI SURESH KALMADI : Mr. Speaker, Sir, I have said that 19 dead bodies could not be identified. We have already taken coloured and black and white photographs of those dead bodies.

SHRI PRABHU DAYAL KATHERIA : I can give you in writing.

SHRI SURESH KALMADI : Even then I would like to say that if you insist, I shall check up the matter. As I have said that action has been taken against a number of persons. Some of them have been suspended including the switchman.

SHRI RAJVEER SINGH : Mr. Speaker, Sir, I would like to know from the Hon'ble Minister whether it is a fact that the concerned switchman had joined the duty only 15 days back after completing his training as switchman but he was declared fail in the training and was instructed not to attend the switchman duty. In spite of that he was asked to perform this duty? This is what I know and someone has given me this information. That he was compelled to attend to this duty and

he remained on duty beyond the prescribed working hours and he was not even provided any rest.

My second question is what Shri Hari Kishoreji has said that there is a great rush on this line. In order to reduce the rush will Ghaziabad-Muradabad railway line be doubled so that Howrah bound trains may pass via both the routes i.e. Bareilly and Kanpur? I would like to suggest that the Government will have to spend only for 50 to 60 kilometers and ultimately it will be cheaper and convenient too.

SHRI SURESH KALMADI : You have rightly said that Bhure Lal, Switchman had gone on refresher course and he could not pass the test .. (*Interruptions*)

SHRI RAJVEER SINGH : Then why was he asked to perform the duty, this is what I want to know... (*Interruptions*)  
Mr. Speaker, Sir, this accident was caused to occur deliberately.

SHRI SURESH KALMADI : It is a fact that he had gone for a refresher course but his result was declared 10 days later. I would like to say that the rules regarding the posts of switchmen is being reviewed. Anyman educated upto class four or five could become a switchman but now we are going to amend the rules. Now in future whoever shall be appointed as switchman will have to be at least a matriculate and we are also considering to give them a grade equal to that of ASM...(*Interruptions*)

SHRI RAJINDRA AGNIHOTRI : How many persons have been suspended so far?

[*English*]

MR. SPEAKER : Question Hour is over.

(*Interruptions*)

MR. SPEAKER : It is not going on record. Question Hour is over. Now you should sit down.

(*Interruptions*)\*

## WRITTEN ANSWERS TO QUESTIONS

[*English*]

### Public Sector Undertakings-Disinvestments

\*45. SHRI CHINMAYANAND SWAMI :  
SHRIMATI SHEELA GAUTAM :

Will the Minister of INDUSTRY be pleased to state :

(a) The names of those public sector undertakings whose share capital has been disinvested so far;

(b) the total percentage of disinvested share capital and unit-wise details of amount collected;

(c) the purpose for which this amount has been utilised;

(d) whether the Government propose further disinvestment of the public sector undertakings;

(e) if so, the public sector units which are under consideration; and

(f) the reasons for disinvestment and the details of the proposals?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) and (b). The names of Public Sector

Undertakings whose share capital have been disinvested so far, the percentage of the share capital disinvested and details of amount collected are given unit wise in enclosed *Statement - I*.

(c) The amount realised from disinvestment is credited to the consolidated Fund of India.

(d) to (f). The enterprises identified for disinvestment during 1995-96 are indicated in enclosed *Statement - II*. The disinvestment is being done for reasons spelt out in Industrial Policy Statement of July 1991 and as per the announcements made in the Union Budget. First tranche of disinvestment for 1995-96 was undertaken in October 1995.

### STATEMENT-I

*Year-wise PSU-wise details of amount realised through disinvestment since 1991-92*

Sl. No.	Name of the PSE	% share capital disinvested	Amount realised (Rs. in. Cr.)		
			1991-92	1992-93 @	1994-95
1.	2.	3.	4.	5.	6.
1.	Andrew Yule	9.45	-	-	-
2.	Bharat Earthmovers Ltd.	25.00	-	-	48.270
3.	Bharat Electronics Ltd.	24.14	-	-	47.170
4.	Bharat Heavy Electricals Ltd.	31.46	-	8.21	301.340
5.	Bharat Petroleum Corpn. Ltd.	30.00	-	331.18	-
6.	Bongaingaon Refineries & Petrochemicals Ltd.	25.40	-	45.40	-
7.	CMC Ltd.	16.69	-	-	-
8.	Cochin Refineries Ltd.	6.12	-	-	-
9.	Dredging Corpn. Ltd.	1.44	-	-	-
10.	Fertilizers & Chemicals (Travancore) Ltd.	1.67	-	1.30	-
11.	HMT Ltd.	9.68	-	23.38	-
12.	Hindustan Cables Ltd.	2.03	-	-	-
13.	Hindustan Copper Ltd.	1.12	-	8.07	-
14.	Hindustan Organic Chemicals Ltd.	20.00	-	-	-

1.	2.	3.	4.	5.	6.
15.	Hindustan Petroleum Corpn. Ltd.	37.00	-	331.85	563.110
16.	Hindustan Photofilms Mfg. Company Ltd.	12.53	-	-	-
17.	Hindustan Zinc Ltd.	24.07	-	81.55	-
18.	Indian Petrochemicals Corpn. Ltd.	19.03	-	-	-
19.	Indian Railway Constn. Company Ltd.	0.26	-	-	-
20.	Indian Telephone Industry Ltd.	21.86	-	15.63	-
21.	Madras Refineries Ltd.	16.92	-	-	-
22.	Mahanagar Telephone Nigam Ltd.	32.82	-	-	1322.124
23.	Minerals & Metal Trading Corpn.	0.67	-	-	-
24.	National Aluminium Co. Ltd.	12.81	-	244.20	0.010
25.	National Fertilizers Ltd.	2.35	-	0.72	0.300
26.	National Mineral Dev. Corpn. Ltd.	1.62	-	17.88	-
27.	Neyveli Lignite Corpn. Ltd.	6.14	-	70.43	-
28.	Rashtriya Chemicals & Fertilizers Ltd.	7.50	-	30.36	-
29.	Shipping Corpn. of India	19.88	-	-	28.240
30.	State Trading Corpn.	8.98	-	2.25	-
31.	Steel Authority of India Ltd.	10.60	-	700.10	22.670
32.	Videsh Sanchar Nigam Ltd.	15.00	-	-	-
33.	Container Corpn. of India	20.00	-	-	99.720
34.	Indian Oil Corpn.	3.92	-	-	1033.697
35.	Oil & Natural Gas Corpn.	2.00	-	-	1051.530
36.	Engineers India Ltd.	5.99	-	-	67.526
37.	Gas Authority of India Ltd.	3.37	-	-	194.119
38.	India Tourism Dev. Corpn.	10.00	-	-	51.985
39.	Kudremukh Iron Ore Co. Ltd.	0.97	-	-	11.389
Total		3038		1912.51	4843.200

© As in 1991-92 the shares were sold in bundles the amount realised PSU-wise is not available. The total amount realised is Rs. 3038 crores.

\*Total amount realised is 9793.71 crores.

**STATEMENT-II***Statement of Units listed for disinvestment during 1995-96*

Sl. No.	Name of Public Sector Undertakings
1.	Oil and Natural Gas Corporation Ltd.
2.	Indian Oil Corporation Ltd.
3.	Oil India Ltd.
4.	Bongaigaon Refinery and Petro-Chemicals Ltd.
5.	Steel Authority of India Ltd.
6.	Videsh Sanchar Nigam Ltd.
7.	Mahanagar Telephone Nigam Ltd.
8.	Gas Authority of India Ltd.
9.	Shipping Corporation of India Ltd.
10.	Engineers India Ltd.
11.	India Tourism Dev. Corpn. Ltd.
12.	Hindustan Aeronautics Ltd.
13.	Air India
14.	Container Corporation of India.

**Nehru Rozgar Yojana**

\*46 SHRI PROBIN DEKA :  
SHRI RAM NAIK :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of total amount allocated and released, utilised and unutilised under Nehru Rozgar Yojana and other Development Schemes since their inception, upto September 30, 1995, State-wise ;

(b) whether the funds released under Nehru Rozgar Yojana have not been fully utilised by the State of Assam during last two years ;

(c) if so, the reasons therefore ;

(d) whether the level of release during the current year is subject to a corresponding cut on account of under-utilisation of funds released in the past ;

(e) whether the plan target, financial and physical, is likely to be achieved by the end of the plan period; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): (a) Information is given in the enclosed *Statement*.

(b) and (c). Out of the total funds of Rs. 456.99 lakhs (Central and State share) available with the State of Assam for the last two years i.e. 1993-94 and 1994-95, the State has reported utilisation of Rs. 512.50 lakhs.

(d) Yes, Sir.

(e) and (f). With an allocation of Rs. 227 crores in the Eighth Five Year Plan, the Nehru Rozgar Yojana is expected to assist 2.25 lakh urban poor to set up micro enterprises, generate 1.75 lakh mandays of wage employment, and help to upgrade about 4.50 lakh dwelling units. The State-wise targets for the Plan period have not been fixed as the allocation of funds is made on a year to year basis depending upon demand and utilisation of funds.